

W.P.(S)

Token Number- 2896/2020

S.J.

Caveat Clear

Devanti Devi

Petitioner

Versus

The State of Jharkhand & Ors.

Respondents

C.F.S.

Petition:-

Affidavit:

Vakalatnama:

Defects if any --

Note:- Regarding Court fee and other fee and stamp by the Ld. Advocate will be filed when the situation is normalized.

1. Annex-1 may certified to be true.
2. Date of execution of Vakalatnama has not been mentioned in the Vakalatnama.
3. 'Other' word may be added in addressed portion.
4. Numbering of sub para of para-2 may be corrected.
5. F/C or T/C of page No. 15 and 17 may be given.

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